will have some idea of it. Parliament, is withoi t a master. Under the Prime Min.ster, its movement is not steady but it is buffeted about like a prostitute. The Prime Minister is mo e concerned about his power than about the welfare of Parliament. His energy is concentrated upon securing the success of his parry. His care is not always that Parliament shall do right. Prime Ministers are known to have mac e Parliament do things merely 1 >r party advantage. All this is worth thinking over."

Then a question was asked:

"Then you tre really attacking the very me n whom we have hitherto consid' red to be patriotic and honest?" The reply was:

"Yes, that is true; I can have nothing again: t Prime Ministers, but what I have seen leads me to think that the y cannot be considered really patriotic. If they are to be considered honest because they do not take what are generally known as bribes, let them be so considered but they are open to subtler influences. In order to gain their ends, they certainly bribe people vith honours. I do not hesitate to say that they have neither real h mesty nor a living conscience."

This is what Ga ldhiji said 50 years back. Today the situation is developing in this coun'ry and I would like men like Mr. Tyagi to re-read the literature on Gandhiji. If by our action, by our bmaviour we let the vounger generation to feel that this Parliament is n ithing but a sterile woman and a pri stitute, what do you expect from them? Is the destiny of this country going to be determined by 500 people sitting in the Central Hall or the Houses of Parliament? This country do 8s not belong to any Prime Ministe or Members of Parliament. This country belongs to 520 million peo ile of this country and if we are not ready to deliver the goods, if we are not capable of delivering the g oods, if we are not rendering justic to the people, it is the inherant right of the people to

revolt against the present system and I see nothing wrong if the people rise in revolt, if the people go and occupy the lands which have been occupied for centuries altogether on the basis of exploitation, on the basis of degradation of the common man. In this I see a ray of hope, not because they are resorting to violent methods but a ray of hope because* they ->are asserting themselves. They are giving a warning to this parliamentary institution, to the people who are at the helm of affairs. I am not agitated. I say in angu:sh that instead of getting lessons from those trends, there are friends who say that we should curb everything from beginning to end. The soul of man has never been demolished or curbed or shattered by the greatest of dictators or despotic rulers. The men of tyranny came but the conscience of man ever remained and revolted against all forms of suppression and tyranny. I would warn Members, specially men like Mr. Tyagi: You are expected to herald a new era. You are ex-nected to be the harbinger of a new India. You should not prove yourself to be an agent of the status quo and vested interests. If this Parliament wants to be a harbinger of new India, let us see that in this parliamentary institution we render justice to the people and just do not indulge in criticism of what is happening by saying that these people are asserting themselves.

With these words, I say that what is happen ng is alarming, what is happening is unpleasant and none can be happy over it but perhaps it is the outcome of the inherant discipline of social forces and the social forces are asserting themselves. Mr. Tyagi, if you are not ready to solve the problem, these forces will overwhelm us and they will solve them in their own way.

ANNOUNCEMENT RE. BUSINESS OF THE HOUSE

THE VICE-CHAIRMAN (SHRI RAM SAHAI): I have to inform Members that the Business Advisory Committee at its meeting held today

Announcement re.

195

[The Vice-Chairman] allotted time as follows for Government legislative and other business, for the current session of the Rajya Sabha:-

Business	Time allotted
 Goneral Discussion on the Budget for the State of West Bengal for 1970-71 Consideration on return of the Appropriation Bill relating to the Demands for Grants (West Bengal) for 1970-71 	One day
 Resolution seeking continuance of the President's Rule in West Bengal Consideration and return of the Appropriation Bills relating to the— 	One day
(a) Supplementary Demands for Grants (General) for 1970-71	Two hours
(b) Supplementary Demands for Grants (Railways) for 1970-71	One hour
5. Discussion on the present international situation	one day

श्री राजनारायण (उत्तर प्रदेश) : श्रीमानः रेडियो का क्या हुआ।

House

Business of ilw

उपसभाव्यक्ष (श्री राम सहाय) : वह तो चेयरमैन साहब वतलायेंगे।

श्री राजनारायण : ग्रापतो कम से कम यह वात उन्हें बतला दें।

SHRI KRISHAN KANT (Haryana): What about Foreign Affairs?

THE VICE-CHAIRMAN (SHRI RAM SAHAI): I have already said that it is one day for the discussion on the present international situation.

The House stands adjourned to meet again at 11 A. M. on Tuesday, August 18, 1910.

> The House than adjourned at two minutes past five of the clock till eleven of the clock on Tuesday, August 18, 1970.